



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

O.A. No. 63/218/2020

Chandigarh, this the 4th day of March, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Usha Devi s/o Sh. Ramesh Kumar, aged 58 years, working as Part Time Sweeper (Casual Labourer) in the office of Sub Record Office, Railway Mail Service, Shimla 171004 (Group-D). (Part Time Casual Labourer).

...Applicant

(BY: Mr. K.B. Sharma, Advocate)

Versus

1. Union of India through the Secretary to Govt. of India, Ministry of Communications & Information Technology, Department of Posts, Dak Bahwan, Sansad marg, New Delhi, Finance, Department of Revenue, New Delhi 110011.
2. Chief Post Master General, H.P. Circle, Shimla 171001.
3. Superintendent, Railway Mail Service, H.P. Division, Mandi-1750001.
4. Sub Record Office, Railway Mail Service, Shimla -4 171004.

... Respondents



O R D E R (Oral)

Sanjeev Kaushik, (Member) (J):

Heard Mr. K.B. Sharma, learned counsel for the applicant.

2. Considering the request of the learned counsel for the applicant that the applicant has filed representation dated 21.6.2019 (Annexure A-10), praying for the same very relief as raised in this Original Application, based upon judicial pronouncement, which is pending consideration, and that he would be satisfied if a direction is issued to the respondents to decide the same in a time bound manner, I deem it appropriate to dispose of this Original Application in limine, by directing the respondent authorities to decide the pending claim of the applicant, in accordance with law, by addressing his pleas raised in his representation (Annexure A-10), by passing a reasoned and speaking order and communicate the same to him, within a period of two months from the date of receipt of certified copy of this order.

3. The O.A. stands disposed of accordingly.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 04.03.2020
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